

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**CONTEMPT PETITION NO. 01 OF 2019 IN  
APPEAL NO. 246 OF 2018 &  
IA NOS. 1324 & 1603 OF 2019**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**DB Power Limited ... Petitioner(s)  
Versus  
TANGEDCO & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Deepak Khurana  
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. S. Vallinayagam  
Mr. Geet Ahuja for R-1

**ORDER**

List the matter on **14.10.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Pr/pk